

circle have been delayed as a consequence of non-availability, in time, of required quantity of printing papers of the right quality and large scale changes in telephone numbers due to expansion of the network and other problems of logistics. There has been no case of delay due to disposal of tenders.

(b) No action has been taken in view of answer to (a).

(c) Does not arise in view of (a) above.

[*English*]

Supply of Design for Nuclear Bomb to Pakistan by China

2684. SHRID. VENKATESWARARAO: Will the MINISTER OF EXTERNAL AFFAIRS be pleased to state:

(a) whether attention of the Government has been drawn to the newsitem appeared in the Economic Times dated November 2, 1992 regarding supply of design for nuclear bomb by China to Pakistan; and

(b) if so, the details thereof and the reaction of the Government there to?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) and (b) Government have seen media reports in this regard. Our concern over the pursuit of a clandestine and weapons oriented programme by Pakistan and its implications for India's and regional security and stability have been conveyed to all concerned including China.

Government keep under constant review all developments having a bearing on India's security and take appropriate measures safeguard the national interest.

[*Translation*]

Dholpur power Plant

2685. SHRI GANGA RAM KOLI: Will the Minister of POWER be pleased to state:

(a) whether final approval has since been given by the Government for setting up 'Dholpur thermal plant in Rajasthan;

(b) if so, the details thereof and the time by which it is likely to be completed: and

(c) if not, the reasons for delay in giving approval for the plant?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P. V. RANGAYYA NAIDU): (a) No, Sir.

(b) Does not arise.

(c) The scheme for installation of a thermal power plant at Dholpur in Rajasthan is not in a state of readiness for technoeconomic appraisal by the Central Electricity Authority as the Rajasthan State Electricity Board has not tied up the essential inputs - coal linkage, water availability, associated transmission system, compliance of section 29 of the Electricity (supply) Act. 1948 etc. - or obtained clearance from the environmental angle.

[*English*]

Katla and Palna Diversion Scheme

2686. SHRI C. P. MUDALA GIRI-YAPPA:

SHRI K. H. MUNIYAPPA :

Will the Minister OF POWER be pleased to state:

(a) the estimated power generation on completion by the Katla and Palna diversion scheme on the Kali river basin in Karnataka; and